

**Central Administrative Tribunal
Principal Bench**

**OA No.123/2016
AND
OA No.1614/2015**

New Delhi, this the 1th day of April, 2019

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mohd. Jamshed, Member (A)**

O.A No. 123/2016

1. Chetan Kumar Meena
(Aged 27 years)
(Roll No. 07079595), Group B, CAT-ST
DOB 25/07/1988, For Post : Teacher Primary,
S/o. Ram Bharosi Meena,
R/o. Chhatiudai,
Teh. Wazirpur, Dist. Sawai Madhopur,
Rajasthan-322 202.
2. Rajesh Singh Gurjar
(Aged 29 years)
(Roll No. 07085609), Group B, CAT-OBC
DOB 08/05/1986, For Post : Teacher Primary,
S/o. Gyan Singh Gurjar
R/o. Hindon Road,
Saloda Mode, Gangapur Cityu, Distt. Sawai
Madhopur, Rajasthan-322 201.
3. Kuldeep Sharma
(Aged 27 years)
(Roll No. 07064234), Group B, CAT-OBC
DOB 06/01/1989, For Post : Teacher Primary,
S/o. Om Prakash Sharma,
R/o. V/P Doongarwada,
Bamanwas, Distt. Sawai Madhopur,
Rajasthan-322 211.Applicants

(By Advocate: Shri J.S. Mann)

Versus

1. Govt. of NCT of Delhi
Through the Chief Secretary,
5th Floor, Delhi Sachivalaya,
New Delhi.
2. Delhi Subordinate Services Selection Board,
Through its Chairman, GNCTD,
F-18, Karkardooma,
Institutional Area,
Delhi -92.
3. South Delhi Municipal Corporation,
Through its Commissioner,
4th Floor, Civic Centre, Minto Road,
New Delhi-2. ...Respondents

(By Advocates: Ms. Anupama Bansal and Shri Amit Anand)

OA No.1614/2015

1. Sangeeta Devi Meena
(Aged 27 years)
(Roll No. 07080829), Group B, CAT-ST
DOB 10/01/1988, Post : Teacher Primary,
D/o. Phool Singh Meena,
R/o. Vill : Mainpura,
Teh. : VAIR, Distt. : Bharatpur, Rajasthan.
2. Lakhpat Meena (Aged 27 years)
(Roll No. 07053497), Group B, CAT-ST
DOB 09/07/1985, Post : Teacher Primary,
S/o. Ramnath Meena,
R/o. H. No. B-62,
Maharani Enclave,
Hasthasal, Uttam Nagar, N. Delhi-59.
3. Nemi Chand Meena
(Aged 30 years)
(Roll No. 07079834), Group B, CAT-ST
DOB 04/09/1984, Post : Teacher Primary,
S/o. Badri Lal Meena,
R/o. Vill : Bhutyapura,

Post : Inavati, Teh : Sapotra,
Dist. : Karoli Rajasthan.

4. Brij Mohan Meena
(Aged 32 years)
(Roll No. 07070337), Group B, CAT-ST
DOB 15/01/1983, Post : Teacher Primary,
S/o. Deen Dayal Meena,
R/o. Vill & PO : Chandera
Teh. : Sikrai, Dausa, Rajasthan.
5. Rajendra Kumar
(Aged 27 years)
(Roll No. 07095831), Group B, CAT-ST
DOB 07/06/1987, Post : Teacher Primary,
S/o. Sophi Ram Meena,
R/o. Vill & PO : Jhalatala
Teh. : laxmangarh, Distt. : Alwar, Rajasthan.
6. Muni Ram Meena
(Aged 27 years)
(Roll No. 07051856), Group B, CAT-ST
DOB 06/07/1988, Post : Teacher Primary,
S/o. Narsi Ram Meena,
R/o. Vill & PO : Geejgarh
Teh. : Sikrai, Dausa, Rajasthan.
7. Amar Singh Meena
(Aged 29 years)
(Roll No. 07095362), Group B, CAT-ST
DOB 30/12/1985, Post : Teacher Primary,
S/o. Prahalad Meena,
R/o. Vill : Munapura,
Post : Kot, Teh. : Mahwa, Dausa, Rajasthan.
8. Rakesh Kumar Meena
(Aged 25 years)
(Roll No. 07055878), Group B, CAT-ST
DOB 06/05/1989, Post : Teacher Primary,
S/o. Babulal Meena,
R/o. Vill : Buchpuri,
Post : Saloli, Teh. : Rajgarh, Alwar, Rajasthan.
9. Poonam Upadhyay
(Aged 26 years)

(Roll No. 07081455), Group B, CAT-GEN
DOB 12/02/1989, Post : Teacher Primary,
D/o. Om Prakash Upadhyay,
R/o. D-65 Maqsudabad Colony,
Najafgarh, New Delhi-43.

10. Priyanka Chugh
(Aged 26 years)
(Roll No. 07078796), Group B, CAT-GEN
DOB 23/08/1988, Post : Teacher Primary,
D/o. Mahender Kumar Chugh
R/o. 1042, 1st Floor
Shakti Khand 4,
Indirapuram,
Ghaziabad – 201014.Applicants

(By Advocate : Shri J.S. Mann)

Versus

1. Govt. of NCT of Delhi
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5th Floor, Delhi Sachivalaya,
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4th Floor, Civic Centre, Minto Road,
New Delhi-2.

(By Advocates: Ms. Anupama Bansal and Shri Amit Anand)

ORDER (ORAL)**Justice L. Narasimha Reddy:**

The applicants took part in the written examination conducted on 02.02.2014 for selection of Teachers (Primary) with Post Code No.70/09. Their grievance is that several questions were either unrelated to the subject or the key answers were not corrects.

2. These OAs are filed with a prayer to direct the respondents to grant as many grace marks in Section B, as are the questions wrong, irrelevant, ambiguous and out of syllabus, and to declare the result afresh. Ancillary reliefs are also claimed.

3. Both the OAs were adjourned *sine die* on 20.08.2018 by taking note of the fact that the same issue is under consideration of the Hon'ble Delhi High Court in Writ Petition No.6941/2015 and batch.

4. Today, it is represented by the learned counsel for the respondents that the Hon'ble High Court decided the Writ Petition No.6941/2015 and batch on

10.01.2019 and held that the court cannot interfere with the very examination in which the applicants appeared.

5. In view of this development, both the OAs are dismissed. There shall be no order as to costs.

(Mohd. Jamshed) (Justice L. Narasimha Reddy)
Member (A) Chairman

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